

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**KANISHKA SALVAGE AND UNDERWATER SERVICES PRIVATE LIMITED**  
**OPERATING IN MARINE SALVAGING SECTOR, IN GOA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	Particulars	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name – Kanishka Salvage and Underwater Services Pvt Ltd PAN – AACCK2385B CIN - U35113GA1997PTC002312
2	Address of the registered office	Flat No F-1, 1st Floor, Pereira Estate, B. B. Borkar Road, Alto Porvorim, Goa – 403521
3	URL of website	The case specific website created by RP is <a href="https://kanishka.cirp.co.in/">https://kanishka.cirp.co.in/</a>
4	Details of place where majority of fixed assets are located	Plots at Ambirna Succoro, Porvorim, Goa
5	Installed capacity of main products/ services	Specific installation capacity cannot be ascertained
6	Quantity and value of main products/ services sold in last financial year	FY2022 – Rs. 3.54 crores FY2023 – Rs. 2.36 crores
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	<a href="https://kanishka.cirp.co.in/">https://kanishka.cirp.co.in/</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<a href="https://kanishka.cirp.co.in/">https://kanishka.cirp.co.in/</a>
10	Last date for receipt of expression of interest	12.02.2024
11	Date of issue of provisional list of prospective resolution applicants	16.02.2024
12	Last date for submission of objections to provisional list	21.02.2024
13	Date of issue of final list of prospective resolution applicants	23.02.2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.02.2024
15	Last date for submission of resolution plans	27.03.2024
16	Process email id to submit EOI	cirpkanishka@gmail.com



  
 Ram Ratan Kanoongo  
 Resolution Professional  
 IBBI/PA-001/ IP-P00070/2017-18/10156

C/o, Headway Resolution & Insolvency Services Pvt Ltd  
 708, Raheja Centre, Nariman Point, Mumbai – 400021  
 For Kanishka Salvage and Underwater Services Private Limited  
 24<sup>th</sup> January 2024, Mumbai